

7


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

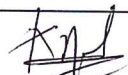
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO.282/9/HDB/2018
NAME OF THE COMPANY	Sew Infrastructure Ltd
NAME OF THE PETITIONER(S)	Kataline Construction Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Sew Infrastructure Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. V. Raman &	Adv	9963101017	
T. Suresh Satish			

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai			
Kopal Suresh	Adv.	7702228282	

**ORDER**

Counsel representing both the sides present. They stated that matter has been settled. Filed joint memo of settlement and the same is taken on record. In view of the submissions this CP(IB)No.282/9/HDB/2018 is closed as settled.

  
MEMBER JUDICIAL